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12.47 hrs.

STATEMENT CORRECTING REPLY TO STARRED QUESTION NO. 103 DATED 26.11.2002

REGARDING CRIME AGAINST WOMEN

AND

STATEMENT RE: REASONS FOR DELAY IN CORRECTING REPLY

Title : Statement correcting answer given to the starred Question No. 103 dated 26 November, 2002, regarding crime against women and statement regarding reasons for delay in correcting the reply.- laid.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): I beg to lay on the Table of the House a statement (i) correcting the reply given on 26.11.2002 to Starred Question No.103 by Shri Sheesh Ram Singh Ravi and Smt. Renuka Chowdhury, M.Ps regarding Crime against Women and (ii) giving the reasons for delay in correcting the reply.

SHRIMATI MARGARET ALVA (CANARA): What is the correction? Please tell us what correction you have made.

SHRI I.D. SWAMI: If she wants, I can tell you the correction made. The correction was that regarding crime against women, the figures were given. An Annexure was attached. But later on, the National Crime Record Bureau sent the correct figures. Therefore, there was some mistake. There was some error. Now that particular figure is corrected in the Annexure.

**STATEMENT BY SHRI I.D. SWAMI, MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
CORRECTING THE REPLY GIVEN ON 26.11.2002 IN THE LOK SABHA, TO STARRED QUESTION NO. 103
BY SHRI SHEES RAM SINGH RAVI AND SMT. RENUKA CHOWDHURY, MEMBERS OF PARLIAMENT,
REGARDING 'CRIME AGAINST WOMEN'.**

In the Statement enclosed to the reply containing answer to parts (a) to (f) of Lok Sabha Starred Question No. 103 answered on 26.11.2002, reply to part (b) of the answer pertaining to the State-wise Statement was given in the Annexure-'A'.

(b) The figures for the year 2002 for these crimes against women are available from all the States only upto June. The State-wise Statements are at Annexure 'A' and 'B'.

In place of the above answer the following may be substituted:-

(b) The figures for the year 2002 for these crimes against women are available from all the States only upto June. The State-wise Statements are at Annexure 'A' and 'B'.

The corrected version of the Annexure 'A' in reply to part (b) of the question is given at Annexure – 'A'.

The correction has been necessitated due to the revised information having been received subsequently from the National Crime Records Bureau.

The error is regretted.

**STATEMENT SHOWING REASONS FOR DELAY IN LAYING THE STATEMENT CORRECTING ANSWER
GIVEN TO STARRED QUESTION NO. 103 ANSWERED ON 26.11.2002 REGARDING 'CRIME AGAINST
WOMEN'.**

THE ERROR IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 103 ON 26.11.2002 WAS POINTED OUT BY THE STATE GOVERNMENT OF GOA VIDE THEIR LETTER DATED 10.03.2002(.) THE MATTER WAS TAKEN UP WITH THE NATIONAL CRIME RECORDS BUREAU (NCRB)(.) THE NCRB HAVE CLARIFIED VIDE THEIR U.O. DATED 26.06.2003 THAT THE ERROR OCCURRED DUE TO TECHNICAL PROCESSING OF DATA WHEN THE ROWS IN ANNEXURE – 'A' FOR THE STATES OF GOA AND CHHATTISGARH GOT SWITCHED INADVERTANTLY(.) BY THE TIME THE CORRECTED DATA WAS RECEIVED, THE HOUSE WAS ADJOURNED SINE DIE ON 22.08.2003(.) HENCE THE DELAY(.)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, as per the List of Business, after the papers laid on the Table, straightaway the debate on unemployment should begin. That is the business before us.

MR. SPEAKER: I agree with you.

SHRI PRIYA RANJAN DASMUNSI : Before that, you are kind enough to advise the Minister of Human Resources to make a statement on the Aligarh Muslim University issue.

MR. SPEAKER: There was one Bill to be withdrawn.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : That is the legislative business. The legislative business cannot come now. ...*(Interruptions)* I am not saying that. ...*(Interruptions)* I am saying that every time the Government will come...*(Interruptions)*

MR. SPEAKER: I do not mind it.

...(Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष जी, सरकार से सर्कुलर विद-झा कराइये।*(व्यवधान)*

आपने कहा था कि शिक्षा मंत्री जी स्टेटमेंट देंगे।*(व्यवधान)*

SHRI PRIYA RANJAN DASMUNSI : Let the debate begin. The Aligarh Muslim University is so important. ...*(Interruptions)* The Minister is not present. Where is the Minister? ...*(Interruptions)*

MR. SPEAKER: Please sit down. There is nothing to get agitated. आप बैठेंगे तभी तो मंत्री जी स्टेटमेंट शुरू करेंगे।

...(Interruptions)

MR. SPEAKER: As the House agreed already, the Minister will make a statement first on behalf of the Government on the Aligarh Muslim University issue. Thereafter, we straightaway go to the question of unemployment.

...(Interruptions)

MR. SPEAKER: Please listen to me. Then, we will go to the issue of unemployment because that is also an important issue. Today, there may not be Lunch hour and also 'Zero Hour'. This is the only question.

...(Interruptions)

SHRI RASHID ALVI (AMROHA): At what time will the Minister make a statement regarding Aligarh Muslim University?

अध्यक्ष महोदय : मंत्री जी, आप स्टेटमेंट दीजिए।

SHRI V. DHANANJAYA KUMAR (MANGALORE): Sir, today is the last day of the sitting. We have given notices for the 'Zero Hour'.

MR. SPEAKER: Now, it is agreed in the Business Advisory Committee that there is no 'Zero Hour'. Please sit down. It is also decided amongst the leaders that there may not be 'Zero Hour'. It is agreed by all the leaders.

